- (b) if so, the amount of gross and met profit; and
- (c) the amount distributed as bonus to workers and sugar cane growers during the same year?

The Minister of Food and Agriculture (Shri A, P. Jain); (a) and (b) The required information is not available.

(c) An amount of Rs. 56 lakhs has been ordered by the U.P. Government to be paid as bonus to the workers in sugar factories in U.P. for the season 1957-58. The position of bonus (extra cane price) payable to sugar-cane growers for the season 1957-58 will be known only after the production of the season has been fully disposed of and accounts finalised.

रिंग रोड, दिल्ली

२४०१. भी मक्त बर्धन क्या परिवहन क्या संचार मत्री १७ दिसम्बर, १६५८ के ब्रतारांकित प्रवन संख्या १६८६ के उत्तर के सम्बन्ध में यह बताने की क्रुपा करेंगे कि दिस्सी में रिंग रोड के निर्माण के सम्बन्ध में इस बीच भीर क्या प्रगति हुई है ?

वरिवाहन तथा संचार मंत्रात्मय में राज्य-मंत्री (थी राज बहातुर) : विल्ली में रिंग रोड बनाने में घन तक हुई प्रनति के बारे में एक विवरण सभा-पटल पर रक्ष दिया गया है । विक्रिके परिवाहर ५ अनुबन्ध संस्था ४४]

Prehibition of Participation by Railway Employees in Election Campaigns

2419, Shri Sadhan Guyta: Will the Minister of Railways be pleased to state:

- (a) whether a circular has been issued by the Raflway Board warning railway employees against participation in election campaigns; and
- (b) the occasion for the issue of such circular?

The Deputy Minister of Railways (Shri Shahnawax Khan): (a) and (b).

Rule 4(4) of the Railway Services (Conduct) Rules 1956 inter alia provides that no Railway servant shall canvass or otherwise interfers or use his influence in connection with, or take part in, an election to any legislature or Local Authority. Before the last General Elections, instructions were issued in February 1957 to bring this to the notice of all railway staff.

विल्ली में "रबी" चान्दोलन

२४११. श्री नवल प्रमाकर . क्या खाख तवा कृषि मत्री यह बताने की कृपा न रेगे कि :

- (क) क्या दिल्ली में रबी घादोलन के बिसे प्रचार तथा उसके सम्बन्त में प्रदर्शन किसे गये हैं; धीर
- (स) यदि हा, तो इनका व्यौरा क्या है ?

कास तथा कृषि मंत्री (श्री स० प्र० सैन): (क) भीर (स).जी हां। दिल्ली में रवी धान्दोसन के सम्बन्ध में किये गये प्रचार के ब्यौरे वाला एक विवरण सभा-पटल पर रख दिया गया है। विश्विषे परिश्चिष्ट ४, प्रमुबन्ध सक्या ४६].

दिल्ली के गांवों में जल संभरण

२४१२. **जी नवल प्रधाकर क्या** स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि दिल्ली में बाम जल समरण तथा सफाई योजना के धन्तर्गत द्वितीय पच वर्षीय योजना में रखी गई उन्नीस लाख रुपये की राशि का धनी तक उपयोग नहीं किया गया है, और
- (स) यदि हा, तो इसके क्या कारण हैं ?
- स्वास्थ्य नंत्री (वी करमरकर): (क) भीर (स). याम बल संभरण तथा सफाई योजनामी की कार्यान्तित के लिए ध्रपेक्षित .

सामग्री तथा प्रसाघन की कीमद के रूप में शबतक लग भग ४.०० लाख र० की पूंजी सर्थ की जा चुकी है। यह कार्य दिल्ली नगर निगम द्वारा किया जाना है जिसने भावच्यक प्राक्तलन (Estimates) तैयार कर सिये हैं भीर अब इस प्रयोजन के लिये आदश्यक कर्मचारियों को नियुक्त करने के कदम उठा एहा है।

Fisheries in Origan

2413. Shri Panigrahi: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether the Central Government have given any financial aid for establishing fish seed centres in Orissa; and
- (b) whether the State Government have submitted any new scheme for 1959-60 for development of fisheries in Orissa?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes; Central financial assistance to the extent of Rs. 10.31 lakhs has been given.

- (b) In addition to the continuing schemes, the following new schemes for 1959-60 proposed by the State Government for development of Fisheries in that State have been approved by the Central Government:-
 - (i) Modified village Reclamation service scheme.
 - (ii) Pilot projects for development of fisheries in swamps.

Special arrangements for Nagpur Session of Congress

Shri Ram Krishan Gupta: Shri S. M. Banerjee: Shri Vajpayee: Shri Bibhuti Mishra:

Will the Minister of Railways be mleased to state:

(a) the nature of steps taken for making special arrangements to cope with the rush of traffic to Nagpur during the Indian National Congress Session:

- (b) the number of special trains rua and bogies attached;
- (c) the number of passengers who travelled in the special trains and the bogies; and
- (d) the total earnings from these passengers?

The Deputy Minister of Railways (Shri Shahnawas Khan); (a) and (b). To clear satisfactorily the extra rush of traffic that offered in connection with the 64th Session of the Indian National Congress at Ajni (Nagpur). 25 special trains were run and 573 extra coaches were attached to various trains. In addition, certain regular train services were extended to and from Ajni, a diesel rail car service consisting of three rail cars was introduced between Nagpur and Wardha. and additional shuttle trains were run between Ramtek and Ajni, Badnera and Nagpur and Nagpur and Khapa.

Ajni station, which is normally open for local traffic to and from Nagpur only, was opened for through traffic and all the usual facilities of booking and enquiry offices, cloakrooms, catering, drinking water, sanitation, Public Address System, licensed porters etc. were provided to cater to the needs of additional passengers.

Enquiry, Booking and Reservation Offices were also opened at Abhayankarnagar, the site of the Congress Session: and such facilities at Nagpur were also augmented.

Additional booking facilities in the shape of extension of booking time from usual one hour to two hours were provided at various stations.

Booking windows provided at Nagpur, Ajni and Abhayankarnagar were kept open from 5-1-1959 to 13-1-1959. were provided for Loud-speakers making announcements for the information of the passengers. Additional watermen, sweepers and Passenger Guides were also provided.

(c) and (d). The total additional traffic dealt with at Nagpur, Ajni and Abhayankarnagar stations during the